

ORDER

As per directions contained in order dated 29.04.2020, letter No. 18/Spl./RG/Misc. dated 08.05.2020, order bearing No. 35/RG/Spl./Misc. dated 27.08.2020 & 39/RG/Spl./Misc. dated 29.09.2020, letter No. 42/RG/Spl./Misc. dated 09.10.2020 and in continuation of pervious order dated 30.10.2020 and 18.11.2020 of this office, the following Judicial Officers, on rotation basis, shall perform duty in Sonipat Sessions Division from 01.12.2020 to 24.12.2020 as per roster mentioned below against each, and shall work from home during the remaining period including working Saturdays. The other instructions of all previous orders shall remain unchanged.

| Sr. No. | Name of the Judicial Officers with designation | Duty Period |
|---------|--|---|
| 1 | Sh. Y.S. Rathor, D&SJ, Sonipat | 01.12.2020, 02.12.2020, 07.12.2020, 08.12.2020, 11.12.2020, 14.12.2020, 17.12.2020, 18.12.2020, 24.12.2020. |
| 2 | Sh. Desh Raj Chalia, AD&SJ, Sonipat | |
| 3 | Sh. Rahul Bishnoi, AD&SJ, Sonipat | |
| 4 | Sh. Ashwani Kumar, AD&SJ, Sonipat | 03.12.2020, 04.12.2020, 09.12.2020, 10.12.2020, 15.12.2020, 16.12.2020, 21.12.2020, 22.12.2020, 23.12.2020. |
| 5 | Sh. Devinder Singh, AD&SJ, Sonipat | |
| 6 | Sh. Rajesh Gupta, AD&SJ, Sonipat | |
| 7 | Sh. Saurabh Gupta, CJ (SD)/ACJM, Sonipat | 01.12.2020 to 04.12.2020, 07.12.2020 to 11.12.2020, 14.12.2020 to 18.12.2020, 21.12.2020 to 24.12.2020. |
| 8 | Ms. Manvika Yadav, ACJ (SD)/JMIC, Sonipat | 02.12.2020, 03.12.2020, 05.12.2020, 06.12.2020, 08.12.2020, 09.12.2020, 11.12.2020, 12.12.2020, 14.12.2020, 15.12.2020, 17.12.2020, 18.12.2020, 20.12.2020, 21.12.2020, 23.12.2020, 24.12.2020. |
| 9 | Sh. Vinay Kakran, CJ (JD)/JMIC, Sonipat | 01.12.2020, 03.12.2020, 04.12.2020, 06.12.2020, 07.12.2020, 09.12.2020, 10.12.2020, 12.12.2020, 13.12.2020, 15.12.2020, 16.12.2020, 18.12.2020, 19.12.2020, 21.12.2020, 22.12.2020, 24.12.2020. |
| 10 | Ms. Harsha Sharma, CJ (JD)/JMIC, Sonipat | 01.12.2020, 02.12.2020, 04.12.2020, 05.12.2020, 07.12.2020, 08.12.2020, 10.12.2020, 11.12.2020, 13.12.2020, 14.12.2020, 16.12.2020, 17.12.2020, 19.12.2020, 20.12.2020, 22.12.2020, 23.12.2020. |

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|----|---|---|
| 11 | Sh. Sachin Yadav, ACJ (SD)/SDJM, Gohana | 02.12.2020, 04.12.2020, 06.12.2020, 08.12.2020, 10.12.2020, 12.12.2020, 14.12.2020, 16.12.2020, 18.12.2020, 20.12.2020, 22.12.2020, 24.12.2020. |
| 12 | Ms. Vinti, CJ (JD)/JMJC, Gohana | 01.12.2020, 03.12.2020, 05.12.2020, 07.12.2020, 09.12.2020, 11.12.2020, 13.12.2020, 15.12.2020, 17.12.2020, 19.12.2020, 21.12.2020, 23.12.2020. |
| 13 | Sh. Vishal, ACJ (SD)/SDJM, Ganaur | 01.12.2020 to 24.12.2020. |

The urgent work of the Family Courts functioning in Sonipat Sessions Division during the period from 01.12.2020 to 24.12.2020 shall be attended at Sonipat by both the Presiding Officers of Family Courts, as under:-

| Sr. No. | Name of the Judicial Officers with designation | Duty Period |
|---------|---|---------------------------|
| 1 | Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat | 14.12.2020 to 24.12.2020. |
| 2 | Ms. Sonika, Additional Principal Judge, Family Court, Sonipat | 01.12.2020 to 11.12.2020. |

The civil and criminal work relating to the Court of Sh. Rajesh Sharma, Additional District and Sessions Judge, Sonipat, shall be dealt with by Sh. Ashwani Kumar, Additional District and Sessions Judge, Sonipat. Similarly, the civil and criminal work of the Court of Dr. Parminder Kaur, Additional District and Sessions Judge, Sonipat, shall be dealt with by Sh. Desh Raj Chalia, Additional District and Sessions Judge, Sonipat, till further orders.


It is pertinent to mention here that the urgent work in the absence of Ms. Manvika Yadav, ACJ (SD)-cum-PM, JJB, Sonipat, after 05:00 p.m. on each day of her duty shall be dealt with by the next senior Magistrate-on-Duty.

The civil and criminal work relating to the Court of Ms. Jogindri, Additional Civil Judge (Senior Division)-cum-Sub Divisional Judicial Magistrate at Sub Division, Kharkhoda, shall be attended at Sonipat by the junior Judicial Magistrate on duty during the aforesaid period. Similarly, the civil and criminal work of the Court of Sh. Ashok Kumar, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class,

Sonipat, shall be attended by the senior Judicial Magistrate on duty during the aforesaid period.

A copy of this order be uploaded on the website of this office for general information of the Advocates as well as litigants.

All concerned be informed accordingly.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat.

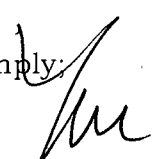
201-12-2020

1/12/2020

Endst. No. 8868 / Dated 01/12/20

Copy forwarded to:-

1. Registrar General, Punjab and Haryana, High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division,;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. District Attorney, Sonipat;
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
7. Superintendent Grade-II (Judicial) of this office;
8. Statistical Assistant of this office;
9. System Officer/Computer Clerk to note and comply for information and necessary action.


(Y.S. Rathor)
District and Sessions Judge,
Sonipat.

201-12-2020

1/12/2020